

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.208 - IA/860(AHM)2023
in
CP(IB)/152(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sitaben Dilipkumar Hirani Proprietor of Hirani Brothers
V/s
Princi Proteins Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 30/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant	: Mr. Vinodkumar Shah, PCS
Liquidator in person	: Mr. Vinod Tarachand Agrawal
For the Income Tax	: Ms. Kinjal Vyas, Adv. for Ms. Maithili Mehta, Adv.

ORDER

IA/860(AHM)2023

Since the connected matter is coming up for hearing on 17.05.2024, hence, this matter stands adjourned to 17.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)